शहरी विकास विभाग, (संसदीय शाखा) राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 09वॉ तल, सी - विंग, दिल्ली सचिवालय आई.पी एस्टेट, नई दिल्ली-110002

एफ. 53 (14) अता० प्र0-84/द्वि. सत्र (बजट सत्र) 2025/दिविस/श.वि./360-362 दिनांक 24.03.2025

सेवा में.

उप सचिव (प्रश्न शाखा) दिल्ली विधानसभा सचिवालय, राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार पुराना सचिवालय, दिल्ली-110054.

विषय:-- दिल्ली विधानसभा अतारांकित प्रश्न दिनांक 26.03.2025 को सदन की बैठक हेतु।

संख्या ८५ श्री अर्नेल सिंह

महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, माननीय मंत्री, शहरी विकास विभाग, दिल्ली सरकार, द्वारा अनुमोदित अग्रिम कार्यवाही हेतु संलग्न है।

संलग्नः उपरोक्तानुसार

भवदीय

उप-सचिव (सं0 शा0)

प्रतिलिपि:-

- 1. सचिव, माननीय शहरी विकास मंत्री, दिल्ली सचिवालय, नई दिल्ली को प्रश्न के उत्तर की दो
- 2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियों सहित।

शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 9वां तल, सी–विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली–110002.

मान्नीय विधायक का नाम

: श्री जरनैल सिंह

दिनांक

: 26.03.2025

विधानसभा अतारांकित प्रश्न संख्या

: 84

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

_{क.सं.}	प्रश्न	उत्तर
<u>क</u>	करवाए जा सकते हैं व क्या—क्या कार्य नहीं करवाए जा सकते, इसका पूर्ण विवरण दिया जाए;	क व ख विधायक निधि योजना के स्वीकृत कार्य की सूची सलंग्न है। (Annexure-F)
ख	क्या विधायक निधि कोष से सिक्योरिटी गेट्स, पार्कों में ओपन बैडमिंटन कोर्ट, सिक्योरिट गार्ड केबिन व फैंसी बोलार्ड लाइट्स लगाई जा सकती है;	
ग	क्या पिछले 10 वर्षों में विधायक निधि कोष से यह कार्य करवाए गए हैं;	
घ	यदि हां, तो उनका विवरण दिया जाए;	शहरी विकास विभाग को आदेश दिनांक 13.12.2017 से विधायक निधि के आवंटन का कार्य दिया गया है। विधायक निधि योजना के तहत दिनांक 13.12.2017 से 06.01.2025 तिलक नगर विधानसभा क्षेत्र के स्वीकृत कार्यों की सूची सलंग्न है (Annexure-G)
ड	क्या पिछले कुछ समय में इन कार्यों को विधायक निधि कोष से करने के लिए विभाग द्वारा कोई पाबंदी लगाई गई है;	शहरी विकास विभाग में विधायक निधि योजना के दिशा निर्देशों में स्वीकृत कार्यों के प्रस्ताव संबंधित कार्य एजेंसी के द्वारा जमा कराए जा सकते हैं दिशा निर्देशों में स्वीकृत कार्यों को स्वीकृत करने में कोई पाबंदी नहीं है
च	यदि हां, तो उनका विवरण और कारण बताया जाए;	लागू नहा।
চ	क्या विभाग आने वाले समय में लोगों की सुरक्षा व जनहित से जुड़े कार्यों को सूची में शामिल करने की कोई योजना बना रहा है: और	एम एल ए लैड स्कीम में स्वीकृत कार्यों की सूची के अनुसार लोगो की सुरक्षा एवं जनहित से जुड़े कार्य किए जाते हैं। और
ज	यदि हां, तो उसकी जानकारी दी जाए?	देखते हुए संशोधन सक्षम प्राधिकारियों द्वारा किए जाते रहते हैं।

Em

J.P. MEENA

Dy. Secretary (U.D./P.C.)

Govt. of NCT of Delhi

Delhi Secretariat

I.P. Estate, New Delhi-02

Annexure - F

Consolidated Guidelines, Annexure and SOP for MEMBER OF LEGISLATIVE ASSEMBLY LOCAL AREAD DVELOPMENT SCHEME (MLALADS) DELHI-2012

476

1. BACKGROUND

The Government of India had framed "Member of Parliament Local Area Development Scheme" under which MPs can recommend works to be carried out in their constituencies. Since the MLAs are also frequently approached by their constituents for carrying out small works of capital nature, the Govt. of Delhi has framed a scheme along the pattern of the MPs Local Area Development Scheme. The scheme was started in the year 1994-95 when the fund under the scheme was Rs. 01.00 Crore per MLA per year. After gaining some experience the Govt. decided to revise the scheme & increase the fund to Rs. 01.40 Crore per MLA per year w.e.f. 1999-2000. From the financial year 2000-01 the limit of Rs. 01.40 Crore has been raised to Rs. 01.90 Crore per MLA. And from 2004-05, the limit has been further increased to Rs. 02.00 Crore and w.e.f 2011-12 the limit has been further increased to Rs. 4 Crore. Under this scheme of "Strengthening and Augmentation of Infrastructure facilities in each Assembly Constituency", commonly known as MLALAD's each MLA can suggest small works of capital nature to be done in their constituencies upto the tune of Rs. 04.00 Crores in a year with each individual project not exceeding Rs. 02.00 Crore.

2. SALIENT FEATURES

The works recommended under this scheme should conform to the general pattern of programmes and projects being implemented by the local bodies/ departments of Govt. of Delhi. These works will be sanctioned and implemented in the same manner, as the other works of these bodies are being sanctioned and implemented.

- Wherever required technical and administrative sanction of the works falling within the scope of this scheme and for which the MLAs have exercised their choice will be given after following the normal departmental procedures applicable to the local bodies and other Government Departments and the actual expenditure should in no case exceed the sanction.
- 2. The works under this scheme shall primarily be durable asset creation works on Government/Local Bodies land and only such works will be taken up which can be executed/completed within one or two years time schedule. No purchase of inventory equipment etc. or revenue expenditure will be allowed except purchase of computers for schools and provision of ambulances & refuse collectors only for the Government institutions.
- 3. This is a project/location specific scheme where the expenditure on each project/location is not going to exceed more than Rs. 02.00 Crores under the guidelines issued by the Delhi Govt. from time to time.

3. List of Permissible Works

- i. Construction of school buildings.
- ii. Construction of Community Halls/Barat Ghars/Chaupals other durable assests for public use on public/government land.
- iii. Construction of sub-ways wherever found technically feasible.
- iv. Hostels specially for working women or girl schools.
- v. Public libraries.
- vi. Construction of culverts, foot-bridges/bridges.
- vii. Public toilets at different locations.
- viii. Sports complexes.
- ix. Crematoriums or development of burial grounds.
- x. Construction of tube-wells and water tanks for providing drinking water to the people in villages, towns or cities, or execution of other works which may help in this respect.
- xi. Construction of roads and drains including part roads, approach roads, link roads as per approved lay-outs.

xii. Sanitation.

- xiii. Development of parks (except earth filling, planting of saplings, apply of compost manure).
- xiv. Computers to schools.

xv. Street lighting.

xvi. Provision of common services/community services including maintenance of group toilets, courtyard, common path and similar other services in privately owned katras subject to the stipulations that no ceiling on individual works or on total quantum of works per MLA will be imposed.

xvii. Bus Stop and Bus 'Q' Shelter.

xviii. Garbage collection Centre like one's in NDMC area.

xix. Solar Traffic Lights.

xx. Provision of Ambulances/Refuse Collectors.

xxi. Rain Water Harvesting in government and public buildings and places including

buildings and places of Local Bodies.

xxii. The funds upto the limit of Rs. 35 lakh per MLA per year shall be released on the request of the concerned MLA for Relief to the victims of Natural Disaster/National Calamity declared by the Govt. and shall be credited into the L.G./C.M. Relief fund.

xxiii. The development/strengthening of common areas/common facilities/common passages balconies/ Courtyards/Common stairs/toilet blocks and various facilities in the slum complexes developed by Slum & JJ Department and other such residential complexes is allowed under the Scheme.

xxiv. Shifting of HT/LT lines (funds would be released as per laid down procedure by

Power Department, GNCTD).

xxv. Mobile vans for public library purpose only.

xxvi. Benches for public parks.

xxvii. Porta Cabins with over 20 years of durability on Government land after obtaining NOC from the land owning agency.

xxviii. Provision of PVC Overhead Tanks for portable water storage in JJ Clusters and

Unauthorized Colonies.

xxix. Provision of Porta Cabins with durability over 20 years in areas other then NDMC and Lutyen's Zone, on Government land after obtaining NOC from land owing agencies, for use as Temporary Offices for Resident Welfare Associations. The construction of Porta Cabins will also be allowed for setting up of Kendriya Bhandar, Mother Dairy Booth, Amul and Safal Outlets etc.

4. List of Non permissible works.

 Office buildings, residential buildings and other buildings relating to Central or State Governments, Departments, Agencies and Organizations.

2. Works pertaining to commercial organizations, trusts, registered societies, private

institutions or co- operative institutions.

3. Grants and loans.

4. Memorials or memorial buildings.

5. Purchase of inventory or stock of any type.

6. Acquisition of land or any compensation for land acquired.

7. Assets for an individual benefit except those which are part of approved schemes.

8. Places for religious workship.

Procedure for proposal and release of funds:

- The MLALAD Fund of Rs. 4.00 Crores per MLA per year prevalent at present will be divided into two parts, i.e., the Mandatory Fund and the Discretionary Fund of Rs. 1 Crore and Rs. 3.00 Crore respectively.
- 2. The GNCTD has decided to release Rs. 1.00 Crores earmarked as the mandatory fund out of the total allocation of Rs. 4.00 Crores per annum per Assembly Constituency under MLALAD Scheme to DJB instead of MCD, for water and sanitation works as per the recommendation of the Area MLA except in NDMC and Delhi Cantonment Areas. The Mandatory fund will be directly released to DJB, NDMC and DCB for execution of developmental works as may be proposed by Hon'ble MLA's of the respective

constituencies. Thus Rs. 68.00 Crores will be released to DJB, Rs, 1 Crore will be released to NDMC and Rs. 1 Crore will be released to DCB as Mandatory Fund of MLALAD Scheme as per the number of Assembly Constituencies predominantly falling in their respective areas.

3. The mandatory fund of Rs. 1.00 Crores per annum in respect of Assembly Constituencies falling within the jurisdiction of NDMC and Delhi Cantonment Board will be released to the respective Local Authorities viz., NDMC and Delhi Cantonment Board, for taking up

4. The balance amount of Rs. 3.00 Crores per annum will be released by Urban Development Department to & designated executing agency for undertaking an approved work/project as per the recommendations of the Area MLA, subject to a maximum allocation of Rs. 2.00 Crores per work/project. The remaining amount of Rs. 210 Crores per annum will be sanctioned as the Discretionary Fund through the Urban Development Department, GNCT of Delhi for execution of developmental works by various executing agencies namely three Municipal Corporations (North, South & East) NDMC, DISCOM, DJB, I&FC, S&JJ and others like Health, DDA, DCB, CPWD, etc. against the recommendations of Hon'ble MLAs concerned after obtaining detailed cost estimates and layout plans from the concerned executing agencies.

works/projects as per the recommendations of the MLA:

The scheme envisages that MLAs would submit written requests directly to Pr. Secretary(UD), urban Development Department, GNCTD for the release of Rs. 3.00 Crores subject to the individual scheme limit i.e. Rs. 2 Crores per year. The MLAs while submitting their consent letters would also mention the name of the Department/agency from whom they propose to have the work to be executed, details of the work, its locations, detailed cost estimate and layout plan etc. The estimate will be prepared as per the DSR-2012 as adopted by GNCTD vide Pr. Secretary (Finance) Order No. 8/2/2007-A/CD-01295543/2012-13/Exp-4/854-73 dated 12th September, 2012 (Copy as Annexure-A). On the basis of aforesaid information, funds will be released and placed at the disposal of the executing agency. The implementing agencies/departments shall utilize the funds in accordance with CPWD Manual and GFRs. The departments/agencies shall require to open separate bank accounts for each MLA and the utilization certificates is also required to be furnished after the execution of works or by the end of financial year whichever is earlier, to UD department, GNCTD.

- 5. DJB, NDMC & DCB will issue sanction orders for all developmental works as per the guidelines of MLALAD Scheme regarding the Mandatory Fund and monitor its progress regularly. They will submit the monthly expenditure report and annual utilization certificate to the Urban Development Department, GNCT of Delhi regularly.
- 6. The implementing agency, once selected, cannot be changed under any circumstances. However, the proposed works by the MLA may be changed and substituted only once.
- 7. In order to comply with the orders of Central Information Commission (CIC), to fulfil the obligations as required under Rule-4(1) of the Right to Information Act, 2005 and for the sake of transparency, DJB, NDMC, DCB will upload on their websites full details of sanction works, specifications, date of start and completion of the works, name of contractor and total amount of contract relating to MLALAD Funds separately for Mandatory Funds released from time to time.

6. Procedure for Street Lights work

The following procedures approved by the Cabinet of Delhi during 2001 will remain continue as per detailed below:

- (a) The work of street light under MLA Fund should be carried out by the MCD, PWD or other road owning agencies and they may get this work executed by the DISCOMS on deposit basis or in any other manner subject to payment of electricity consumption charges.
- 2. (b) The work of high mast lights under MLA Fund may be carried out by the MCD, PWD or other road owning agencies subject to guidelines issued by the urban Development Deptt. For erection of high mast lights.

MINC

3. (c) The requisition for undertaking work relating to street lights and high mast lights would be placed before the road owning agency and in case no comments were received within 10 days of the receipt of the requisition, it would be presumed that deemed permission had been accorded by them and the DISCOMS would be asked to get the work initiated. The payment would be made directly to the DISCOMS under intimation to the road owning agency.

7. Sanction of Work

- 7.1 The implementing agencies/departments will ensure that all preparatory steps are taken as per the established procedure and work order is issued within a period of maximum 60(sixty) days after the funds are released by Urban Development Departments to them.
- 7.2 It is to be ensured that the works pertain to be concerned MLAs constituency and are to be executed in/on- property belonging to the government or local body. The works to be executed should have a public purpose only and not a private purpose.
- 7.3 "MLALAD Scheme can be converged with the scheme of Central Government, State Government/local Bodies. Wherever such pooling is done, funds from other schemes should be used first and the MLALAD/MPLAD funds should be released later, so that MLALAD/MPLAD funds result in completion of the work. However, in case of such pooling of resources separate record of works in both physical and financial terms, will have to be maintained for the MLALAD Scheme for accounting purposes".

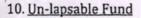
8. MAINTENANCE:

15% of MLA fund can be utilized for the special repair and maintenance of assets created in the previous years subject to the production of a certificate to this effect and the date of completion of the work by a concerned officer not below the rank of Superintending Engineer of the concerned executing agencies to UD Department after duly recommended by the concerned area MLA.

- 8.1 If, for any reason the concerned local body/departments/agency is unable to take up any work suggested by the MLA a report in this regard is to be sent to the Pr. Secretary (UD).
- 8.2 Normal financial and audit procedure will apply to all expenditure incurred under this scheme.

9. Procedure in the event of change of MLA

- 9.1 When there is a change in the MLA, for whatever reason it may be, the following principles should be followed, as far as possible in execution of works, if the work identified by the predecessor MLA.
- (a) If it is under execution, it should be completed.
- (b) If it is pending sanction due to administrative reasons beyond a period of 45 days from the date on which advice was received for taking up the work, it should also be executed, provided the work is otherwise as per norms.
- (c) If it was not taken up for execution because of reasons other than those mentioned in the preceding sub- para, it can be executed subject to the confirmation by the successor MLA.
- (d) If the predecessor MLA has not identified any works at all, allocation or releases of funds to such predecessor MLA will not be additionally given to the successor/MLA over and above Rupees two Crore being the entitlement of the latter MLA for the year concerned.





The funds under the scheme shall be considered and treated as un-lapsable; therefore, the release of funds under the scheme, if not fully utilized due to unavoidable circumstances and unreleased fund left with the government in a particular year, is allowed to be carried forward/released for subsequent three years and four years respectively to the implementing departments/agencies etc. on the recommendation of concerned MLA and after obtaining the approval, as per procedure laid down by the urban Development Department, GNCTD and finance Department, GNCTD respectively.

11. Substitution of work

The change (s) of work may be allowed only once provided there are serious problems in the implementation. However, the implementing agency cannot be changed under any circumstances.

12. Monitoring Arrangements

The implementation will be regularly monitored by the Government. The senior officers of the implementing departments/agencies shall regularly inspect the works being undertaken and submit quarterly reports to urban Development Department for effective monitoring.

- 1. a) A report on the physical and financial progress made in respect of each work is to be submitted to the UD Department at the time of request for release of funds.
- 2. b) In execution of works, MLAs may face special problems/situations not envisaged to be covered under these guidelines. Such cases may be taken up with the pr. Secretary, urban Development Department for suitable clarification.

List of Permissible Works as per existing Guidelines 2012 (As per Order No.F.18(267)/A/UD/Plg./2012/5081-5110 Dated: 10.09.2018) Annexure-A:

S. No.	Name of Work		
01.	Construction of school buildings.		
02.	Construction of community halls/barat gliars/chaupals, other durable assests for public use on public/government land.		
03.	Construction of sub-ways wherever found technically feasible.		
04.	Hostels specially for working women or girl schools.		
05.	Public libraries.		
06.	Construction of culverts, foot-bridges/bridges		
07.	Public toilets at different locations.		
08.	Sports complexes.		
09.	Crematoriums or development of burial grounds.		
10.	Construction of tube-wells and water tanks for providing drinking water to the people in villages, towns or cities, or execution of other works which may help in this respect		
11.	Construction of roads and drains including part roads, approach roads, link roads as per approved layouts.		
12.	Sanitation		
13.	Development of parks(except.carth filling, planting of saplings, apply of compost manure)		

426

14.	Computers to schools
15.	Street lighting.
16.	Provision of common services/community services including maintenance of group toilets, courtyard, common path and similar other services in privately owned katras subject to the stipulations that no ceiling on individual works or on total quantum of works per MLA will be imposed.
17.	Bus Stop and Bus 'Q' Shelter
18.	Garbage collection Centre like one's in NDMC area.
19.	Solar Traffic Lights
20.	Provision of Ambulances/Refuse Collectors
21.	Rain Water Harvesting in government and public buildings and places including buildings and places, of Local Bodies
22.	The funds up to the limit of Rs. 35 lakh per MLA per year shall be released on the request of the concerned MLA for Relief to the victims of Natural Disaster/National Calamity declaredby the Govt. and shall be credited into the L.G./C.M. Relief fund.
23.	The development/strengthening of common areas/common facilities/common passages balconics/Courtyards/Common stairs/toilet blocks and various facilities in the slum complexes developed by Slum & JJ Department and other such residential complexes is allowed under the Scheme,
24.	Shifting of HT/LT lines, HT/LT Networks, Feeder Piller, Pole Transformer, Substations, in all types of colonies, including approved colonies.
25.	Mobile vans for public library purpose only
26.	Benches for public parks.
27.	Provision of Porta Cabins with durability over 20 years on any Government Land for use as Temporary Officers for Resident Welfard Associations. The construction of Porta Cabins will also be allowed fo setting up of Kendriya Bhandar, Mother Dairy Booth, Amul and Safa Outlets etc.
28.	Provision of PVC Overhead Tanks for portable water storage in Clusters and Unauthorized Colonies;
29.	To provide equipment/transport/goods/vehicles for horticultur maintenance and transport vehicles for animals for the purpose of MCI related works under MLALAD Scheme.

Annexure-B:

S. No.	Name of Work		
01.	Installation of Gym Machine/Equipment in open park.		
02.	Permission for expenditure for Rs. 10.00 Lakh per constituency per year for the control Dengue		
03.	Development work to be carried out in all Unauthorized Colonies.		
04.	mendment in MLALAD Guidelines for execution of works under MLALAD Scheme regarding carrying out development work inside Cooperative Group Housing Societies		
05.	Installation of CCTV Camera System for Security Surveillance under MLALAD Scheme Reg. inclusion of one new agency for installation of CCTV Camera i.e. ITI Ltd. (Under the Ministry of Information & Broadcasting)		
06.	Maintenance of CCTV Camera System for Security Surveillance		

Annexure-C:

41	1
41	10
	-

-	No.			
0	Name of work Construction of Dining Halls and Kitchen with Fixed Water Purifier an Solar Geyser for Mid- Day Meal Scheme			
0	Solar Geyser for Mid- Day Meal Scheme. Other projects for Mid-Day Meal Scheme.			
	projects for Government/Course			
0	institutions aided education			
0.	1 - O CCC3 IOI II DITTING OF DIAGOS			
1	Frojects of Govt. Agencies for impre-			
0.9	infrastructure infrastructure infrastructure			
0:	Buildings for hospitals, family welfare contains			
-	Buildings for hospitals, family welfare centers, public health car			
06	Procurement of hospital continued			
-				
07	Mobile dispensaries			
08	Creches and Anganyadian			
09	Procurement of Blood bank Mobile Van / Bus and associated fixed and durable assets.			
	durable assets. durable assets			
10.	Hearse Van			
11.	- Treatise vall			
12.	To the inearly and family wolfare			
13.	1 . Oli Colivellinnai onorgi and			
13.	Coristruction/Renovation of community centers including construction of additional floors the existing buildings			
14.	of additional floors the existing buildings			
	Construction of libraries & roading			
15.	andings for Chilifital activities			
16.	Purchase of motor hoats for flood			
	Purchase of motor boats for flood and cyclone prone areas (not for individuals)			
17.	Boundary walls for buildings permissible in the schome Public parks			
18.	Public parks			
19.	Battery operated buses for C			
20	Retrofitting of essential lifeline buildings, viz Govt, hospitals, Govt.			
	Schools and public buildings Construction Construction			
21.	Construction of B			
	Construction of Foot Over Bridge (FOB) over roads and Railway tracks			
22.	Drains and the Drains and Railway tracks			
23.	Drains and gutters for public drainage Garbage, collection			
-0.	The confection and night to			
24.	including vehicles for local bodies Ruildings for local bodies			
25.	Buildings for multi-gym			
	Construction of Playfields/Sports facilities			
26.				
27.				
	per the International Standards			
28.	Construction of Vyamshalas (Co			
29.	Construction of Vyamshalas (Gymnasium/Fitness Centres) Other publicated for the Construction of Open Air Mini Stadium			
30.	Other public works for any			
31.	Other public works for sports activities. Sewage / Effluent Transfer activities.			
	Sewage/Effluent Treatment Plant for Community at large & not for any			
32.	Construction CD			
33.	Construction of Footpaths/Pedestrian ways.			
	Construction of segregated Non-Motorized Vehicle (NMV) lanes/Cycle			
21	cracks. (NMV) lanes/Cycle			
34.	Construction of Painwater II			
35.	Purchase of vehicles, including asked to Community & Parks.			
	equipment meant fordhospitals and buses/vans, earth movers and			
1				
	sanitation purposes. (Only for Government establishments).			

	The state of the s
36.	Welfare of Differently abled persons (upto a maximum of Rs.10 lakhs
00.	1.5 d al and a francisco (nmanual/hattary)
	per year recommend for the purchase of tricycles (nmanual/battery
	the state of the s
	operated/motorized), motorized/battery operated wheelchair, hearing
	Aid. Spectacles und artificial limbs for differently abled deserving
	Aid. Spectacles and artificial limbs for differently doled deserving
	persons).
	persons).

Annexure-D:

S. No.	Name of Work		
01.	Construction of press Thadas & Dhobi Ghat Infrastructure.		
02.	Installation of Sign Board/ Barricades		
03.	Water Coolers in public offices, parks & religious places.		
04.	Automatic barricades in residential colonies for safety		
05.	Security Gates including concertina coil RBT fencing in Localities		
06.	Boundary Wall of Residential Colonies & Societies		
07.	Installation of Swings & Play Structures		
08.	Installation of ACs, PA System, Computers & Supplying Furniture (Tables & Chairs) in Library and Reading Room		

Annexure-E:

(As per Order No.F.18(267)/A/UD/Plg./2012/Part-I/598-621 Dated: 02.08.2024)

S. No.	Name of Works
01.	Provision of Laying Sewer Pipe Lines.
02.	Provision of Laying Water Pipe Lines.
03.	Provision of Installing Indian National Flag provided it is done on government land and for public/community use only.
04.	Provision of Decomposer Equipments for making Manure from Kitchen Waste provided it is done on government land and for public/community use only.

Standard Operation Procedure (SOP):

(as per Order No.F.18(267)/A/UD/Plg./2012/Part-I/3265-3289 Dated: 03.10.2024) (CD No. 021782620)

- Urban Development Department releases fund to the various Executing Agencies like MCD, I&FC, DUSIB, DJB, DISCOMs etc. for carrying out permissible works in Delhi under MLALAD Scheme. T his office vide letter No. F. 18(267)/A/UD/Plg./2012/021181675/122-138 dated 24.05.2023 revised the fund releasing pattern to respective executing agencies (except DISCOMS) in respect of sanctioned works of MLALAD Scheme.
- 2. Previously, sanction under MLALAD Fund in the respective Assembly Constituency deducted total estimated amount submitted by the executing agency in respect of identified development works by the area MLAs and also released 25% of estimated cost to the agency as 01st installment. However, it is observed that the tendered amount of most works comes on lower side, leading to unnecessary blockage of funds. This blocked amount is not being utilized for carrying out new development works due to non-submission of timely completion certificates by the executing agencies.
- 3. In the aforesaid context, in supersession all previous orders in respect of the above subject, the following SOP will be adopted while sanctioning of new development works under MLALAD Scheme.

- After receiving new development works proposal through Executing Agency on the recommendation of area MLA, this office will issue only IN PRINCIPAL/ADMINISTRATIVE APPROVAL for carrying out of said work under MLALAD Scheme. No payment will be issued at this stage.
- After awarding the work/finalizing the agency, the respective Executing Agency will submit the proposal with the tendered amount to UD Department for releasing the fund. Thereafter, UD Department will issue 50% of tendered amount as first instalment to executing agency to start the work. The remaining balance fund (50% of tendered amount) will be kept with UD Department and issued as final instalment only after completion of work and submission of requisite document to UD Department.
- The tendered amount shall be final in respect of the said work and no further amount shall be released over and above the tendered amount under any circumstances. No escalation in tendered amount will be accepted after awarding the work.
- The cost of work may include actual amount payable to the Executive Agency towards contingency, third party quality control on actual basis.
- After conveying tendered amount by the Executing Agency to UD Department of that work, the tendered amount will be deducted from Assembly Constituencies available sanction limit.
- UD Department will issue IN PRINCIPAL/ADMINISTRATIVE APPROVAL in respect of available sanction limit only in any Assembly Constituency. After attaining the said upper limit, further proposals will be put on hold till tendered amount conveyed by the Executing Agency in respect of all earlier approved works and thereafter new development works proposal, on hold, may be approved against available fund of that Assembly Constituency.
- 4. The aforesaid Standard Operation Procedure (SOP) shall be applicable for all the Executing Agencies carrying out development works under MLALAD Scheme. This will be applicable to all new works and financial arrangements for all ongoing works will be revised accordingly.
- 5. In terms of earlier order, if two instalments of 25% and 25% (but not more that 50% of tendered amount) of the estimated amount were released for ongoing works, then only the balance amount of the tendered amount will be kept frozen and released after completion of works. However, this is subject to the condition of no escalation over and above the tendered amount and certified accordingly by the executing agencies concerned.
- 6. In such cases, where one instalment of 25% of the estimated amount has been released, the difference between 50% of the tendered amount & 25% of the first instalment will further be released to the executing agency. Further, only 50% of the tendered amount will remain frozen and will be released only after completion of work. In such cases, no escalation over and able the tendered amount will be allowed and certified accordingly by the executing agencies concerned. The difference amount (estimated & tendered amount) will be utilized further for sanctioning of new development works.

GOVERNMENT OF NCT OF DELHI DEPARTMENT OF URBAN DEVELOPMENT 9TH LEVEL, DELHI SECRETARIAT I.P. ESTATE, NEW DELHI - 110002.

No.F. 18(267)/A/UD/Plg./2012//531-1623

Dated:- 16/08/2024

ORDER

In pursuance of the Cabinet Decision No. 2623 dated 07.08.2018 of the Council of Ministers under Tabled Item/Items Without Written Agenda (Item No. 19) the limit of fund under MLALAD Scheme was enhanced from the existing limit of Rs. 4.00 Crore per Assembly Constituency to Rs. 10.00 Crore per Assembly Constituency per year with effect from the Financial Year 2018-19 on permanent basis.

2. The same provision will continue for the Financial Year 2024-25 with equitable budget allocation for each Assembly Constituency as per actual budget availability as allocated by Finance Department, GNCT of Delhi from time to time. The current budget availability is Rs. 400 Cr. which translates to Rs. 5.70 Cr. per constituency.

This issues with the prior approval of the Hon'ble Minister (UD)

Dy. Secretary (DSB)

No.F. 18(267)/A/UD/Plg./2012//53/-1623

Dated:- 16 /08/2024

Copy to:-

1. The Pr. Secretary to Hon'ble LG, Raj Niwas, Delhi.

2. The Secretary to Hon'ble CM, Delhi, Delhi Secretariat, New Delhi.

 The Secretary to Hon'ble Speaker, Delhi Legislative Assembly, Old Secretariat, Delhi.

4. The Secretary, Delhi Legislative Assembly, Old Secretariat, Delhi.

5. The Secretary to Hon'ble Minister (UD), GNCTD, 7th Level, Delhi Secretariat, New Delhi.

 OSD to Chief Secretary, GNCTD, A-Wing, 5th Level, Delhi Secretariat, New Delhi.

7. All the Hon'ble MLAs (From AC - 1 to 70) of 7th Vidhan Sabha at their office address.

- 6. The Principal Secretary (Finance), Finance Department, GNCTD, Delhi
- 9. The Pr. Secretary (Planning), Planning Department, GNCTD, Delhi
- 10. PS to Addl. Chief Secretary (UD), UD Department, Delhi Secretariat, New
- 11. PS to Special Secretary-I (UD), UD Department, Delhi Secretariat, New
- 12. The Commissioner, MCD, Dr. SPM Civic Centre, Minto Road, New Delhi.
- 13. The Secretary, New Delhi Municipal Council, Palika Kendra, Parliament
- 14. The Chief Engineer, I&FC Department, GNCTD, L.M. Bund Office
- 15. The Engineer-in-Chief, Public Works Department, GNCTD, 12th Floor, MSO Building, I.P. Estate, New Delhi.
- 16. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh,
- 17. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi.
- 18. The Managing Director, BSES Yamuna Power Ltd., Shakti Kiran Building,
- 19. The Head, Operation & Maintenance, BSES Rajdhani Power Limited, BSES
- 20. The Head of Department, Govt. Affairs (TPDDL), Tata Power Distribution Ltd., NDPL House, Hudson Lanes, Kingsway Camp, GTB Nagar, Delhi.
- 21. The AGM (Works), DTIDC Ltd., ISBT, Kashmere Gate, Delhi.
- 22. The Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar, Delhi
- 23. Controller of Accounts, UD Department, Delhi Secretariat, New Delhi.
- 24. Assistant Programmer, UD Department, 9th Level, Delhi Secretariat, New Delhi with the request to upload the order on the Departmental website.

Dy. Secretary (DSB)

366

GOVERNMENT OF NATIONAL CAPITAL TERITORY OF DELHI DEPARTMENT OF URBAN DEVELOPMENT 10th LEVEL, DELHI SECRETARIAT I.P. ESTATE, NEW DELHI-110002

F.No.18(267)/A/UD/Plg./2012/Part-I/73|-829

Dated: 18/10/2024

(CD No. 021782620)

ORDER

In pursuance of Cabinet Decision No. 3157 dated 10.10.2024, the limit of fund under MLALAD Scheme is enhanced from the existing limit of Rs. 10.00 Crore (as per Order No.F.18(267)/A/UD/Plg./2012/1531-1623 dated 16.08.2024) per Assembly Constituency per annum to Rs. 15.00 Crore per Assembly Constituency per annum with effect from the financial year 2024-25. The MLALAD fund will be disbursed as per the attached MLALAD Guildelines, Annexure & Standard Operation Procedure (SOP) issued from this office time to time.

This issues with the prior approval of the Competent Authority.

Encl: As above.

F.No.18(267)/A/UD/Plg./2012/Part-I/731-829 Copy to: (Aryind Jain)
Deputy Secretary (MLALAD)
Dated: 18 10 2024

- 1. Pr. Secretary to Hon'ble LG, Raj Niwas, Delhi.
- 2. Secretary to Hon'ble Chief Minister, Delhi.
- 3. Secretary to Hon'ble Speaker, Vidhan Sabha, Delhi.
- 4. Secretary to Hon'ble Minister (Urban Development), Delhi.
- 5. All the Hon'ble MLA (AC-01 TO 70) of 07th Delhi Legislative Assembly.
- 6. OSD to Chief Secretary, GNCTD, Delhi Secretariat, New Delhi.
- 7. Pr. Secretary (Finance), GNCTD, Delhi Secretariat, New Delhi.
- 8. Pr. Secretary (Planning), GNCTD, Delhi Secretariat, New Delhi.
- 9. Pr. Secretary (Finance), GNCTD, Delhi Secretariat, New Delhi.
- 10. The Principal Secretary, I&FC Department, GNCTD, L.M Bund Office Complex, Shastri Nagar, Delhi-110031.
- 11. Pr. Secretary (PWD), 05th Level, B-Wing, Delhi Secretariat, New Delhi.
- 12. Vice-Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi.
- 13. The Commissioner, MCD, Dr. SPM Civic Centre, Minto Road, New Delhi-110002.
- 14. Secretary (Power), GNCTD, 08th Level, B-Wing, Delhi Secretariat, New Delhi.
- 15. The Secretary, New Delhi Municipal Council, Palika Kendra, Parliament Street, New Delhi-110001.



- 16. The Director General, CPWD, A-Wing, Room No. 101, Nirman Bhawan, New Delhi-110011.
- 17. The Engineer-In-Chief (PWD), Public Works Department, 12th Floor, MSO Building, IP Estate, New Delhi-110002.
- 18. The Chief Executing Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110005.
- 19. The Chief Executing Officer, DUSIB, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, IP Estate, New Delhi-110002.
- The Managing Director (DSIIDC), Delhi State Industrial & Infrastructure Development Corporation Ltd., N-36, Bombay Life Building, Connaught Circus, New Delhi-110001.
- 21. Managing Director (DTTDC), Delhi Tourism and Transport Development Corporation, 18-A, DDA, SCO Complex, Defence Colony, New Delhi-110024.
- 22. Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Karkardooma, Delhi.
- 23. The Head, Operation & Maintenance, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi.
- 24. The Head of the Department, Govt. Affairs, TPDDL, Tata Power Distribution Limited, NDPL House, Hudson Lines, Kingsway Camp, GTB Nagar, Delhi.
- 25. The AGM (Works), DTIDC Ltd., ISBT Kashmere Gate, Delhi.
- 26. The Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar, Delhi Cantt., Delhi-110010.
- 27. Controller of Accounts, Urban Development Department, GNCTD.
- 28. Director, Planning Branch, Urban Development Department, GNCTD.
- 29. Assistant Programmer, Urban Development Department, GNCTD 09th Level, Delhi Secretariat, with the request to upload the same on the department website.

Copy for kind information to:

 P.S. to Addl. Chief Secretary, Urban Development Department, Delhi Secretariat, New Delhi.

(Arvind Jain)
Deputy Secretary (MLALAD)

AC-29
Annexure-B

S. No.	Data of AC-29 (Tilak Nagar) of duri		Estimated/	Progress of	work
5. NO.		Executing Agency	Revised Estimated Amount	work in %/Remark Rs in Lode	sanctioned in the year
1	4A/34 in 4A-Block Tilak Nagar in ward 13S/WZ	South DMC	8.79	work complete and balance released	2018-19
2	Providing and laying kota stone flooring and whitewash in parking area at Laxmi Vihar Co- operative Society, Vikas Puri in Tilak Nagar Assembly constituency.	1&FC CD-I	6.28	Sanction issued	2018-19
3	Construction of rain water harvesting pit in NDMC Society, Vikaspuri in Tilak Nagar Assembly constituency.	I&FC CD-I	10.85	Sanction issued	2018-19
4	Providing and fixing children play equipments in the parks of NDMC employees Co-operative group housing Society Ltd. Vikaspuri in Tilak Nagar Assembly constituency	I&FC CD-I	4.55	Sanction issued	2018-19
5	Providing and fixing stainless steel railing around the children park and providing and laying granite stone flooring at Laxmi Vihar Co-operative Society Vikas Puri in Tilak Nagar AC-29.	I&FC CD-I	6.61	work complete and balance released	2018-19
	Providing and Placing of precast RCC benches (chair bench with back rest) in various location, parks, streets under Tilak Nagar in ward 13-S in AC-29/WZ	South DMC	17.08	work complete and balance released	2018-19
	Development of Park and Construction of Path Ways at Vacant Land (Commercial Land), F- Block, Tilak Vihar in Tilak Nagar Assembly 7 Constituency-29	DUSIB	17.08	work complete and balance released	2018-19
	Development work of Park at Local shopping Centre, D-Block, Khyala in Tilak Nagar Assembly 8 Constituency-29.	PERSONAL PROPERTY.	27.15	work complete and balance released work	2018-19
	Construction of Yoga Shed, Shallow tube well. Plastic wire mesh & dust bins at Shaheed Simirit Uddyaan near CRPF Camp, Tilak Vihar in Tilak Nagar Assembly Constituency-29	DUSIB	9.89	complete and balance released work	2018-19
1	Providing and fixing of 100 nos Electric Poles and 150 nos LED lights alongwith allied accessories for dark spot under Tilak Nagar Assembly 0 Constituency.	South DMC	33.34	complete and balance released	2018-19
1	Imp./Dev. Of lane by pdg. RMC from H.no. 24 to 53 and 69 to 60 in H-2 Block Ward No. 012-S/WZ Keshopur.		15.66	work complete and balance released	2018-19



	Imp./Dev. Of lane by pdg. RMC from H.No. 60 18, 84 to 80 & 80 to 89 in H-2 Block Ward N 012-S/WZ Keshopur.	South DMC	6.19	work complete and balance	2018-19
1	Construction of lane by pdg. RMC from H.no. of to 53, 19 to 24, 31 to 25, 32 to 8, 45 to 39, 46 52, 11 to 18, 99 to 90, 74 to 79 & 69 to 11 in H Block Ward No. 012-S/WZ Keshopur.	South DMC	15.65	vork complete and balance	2018-19
1	Improvement of lane by pdg. RMC from H.n. 20B/99 to 20A/105 in Tilak Nagar in Ward No. 013-S/WZ Tilak Nagar.	South DMC	5.17	released Work complete and balance released	2018-19
15		South DMC	7.94	work complete and balance released	2018-19
16		South DMC	6.5	work complete and balance	2018-19
17		South DMC	4.81	work complete and balance	2018-19
18		South DMC	16.59	Sanction	2018-19
19	Improvement of footpath by pdg. Kerb Stone and Interlocking Tile in foothpath in Park near 7B/31 in 7-Block, Tilak Nagar in Ward No. 013-S/WZ Tilak Nagar.	South DMC	6.53	work complete and balance	2018-19
20	Improvement of Gali no. 10 by pdg. Interlocking tiles & drainage system from H.no. WZ-25D on Lala Ganesh Das Khatri Marg to WZ-20 in Krishna park in ward 014-S Mahavir nagar.		4.98	Sanction issued	2018-19
21		South DMC		work complete	2018-19
1	Reconstruction of damaged and missing Boundary wall, CWC Tilak vihar in Tilak Nagar Assembly Constituency AC-29	DSIIDC		work complete	2018-19

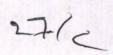
	provement of existing roads by providing & laying RMC and Providing & fixing of Stainless Steel indictor sign boards at Dharampuri in Tilak Nagar Assembly Constituency.	I&FC CD-I	197.11	work complete and balance	2018-19
	Providing and fixing marble grit wash on existing boundary wall at Antariksh Apartment in Tilak Nagar Assembly Constituency-29	I&FC CD-I	13.02	work complete and balance released	2018-19
25	Repair/renovation of boundary wall at NPL Society Vikaspuri in Tilak Nagar Assembly Constituency-29	I&FC CD-I	9.69	work complete and balance released work	2018-19
26	Providing & Fixing 1 no.Porta cabin at DDA Park at sai Society DDA Flats 12 Block in Tilak Nagar Assembly Constituency.	I&FC CD-I	7.94	complete and balance released	2018-19
27	Providing & Fixing 2nos Porta Cabins in park Opp. H-18 & Opp.H-337 H-Block, vikaspuri in AC-29, Ward 12-S/WZ keshopur.	South DMC	9.36	Sanction	2018-19
28	Pdg. And fixing Stainless Steel Naming Boards at Various Location in H-Block Vikaspuri, G Block Vikaspuri, GG-I Vikaspuri, JG-II Vikaspuri, keshopur Village, Ravi Nagar Extn. H-I Vikaspuri, H-II Vikaspuri, H-III Vikapuri, khyala, Vishnu Garden, AC-29 Ward 12-S/WZ, keshopur.	South	17.39	Sanction issued	2018-19
29	Providing & fixing 1 No. Porta cabin at Tilak Vihar Double Storey in Tilak Nagar Assembly Constituency-29	I&FC CD-I	3.77	work complete and balance released	2018-19
30	Supplying installation testing and commissioning of 72 watt LED fitting etc. in various Society at Tilak Nagar Assembly Constituency	I&FC CD-I	33.77	work complete and balance released	2018-19
31	Providing and fixing of Steel gates at Ajay Enclave & Sant Garh Colony in Ward No. 13 of Tilak Nagar Assembly Constituency-29	I&FC CD-I	24.15	work complete and balance released	2018-19
32	Providing and fixing of steel gates at different locations in Tilak Nagar, Assembly Constituency-29	I&FC CD-I	29.80	work complete and balance released	2018-19
33	Providing and fixing of 50 Nos. SFRC Table benches at various locations in parks Tilak Nagar Assembly Constituency AC-29.	I&FC CD-I	9.56	work complete and balance released	2018-19

	Providing and installation of 10 Nos. electromechanical swing type Barriegate, at various location in Tilak Nagar Assembly Constituency AC-29.	I&FC CD-I	14.75	work complete and balance released	2018-19
	Repair/Renovation of existing room in Triveni Apartment at Tilak Nagar Assembly Constituency 35 AC-29.	I&FC CD-I	5.77	work complete and balance	2018-19
3	Providing & fixing of 50 Nos. S.S. benches at various locations in Parks Tilak Nagar Assembly Constituency AC-29.	I&FC CD-I	9.27	released Work complete and balance released	2018-19
3	Providing and fixing wall tiles in the staircases, common spaces and repair of sanitary installations in shafts of 848 tenements of riot affected families at Block B & C Tilak Vihar	DUSIB	90.16	work complete and balance released work	2018-19
38	Special repairs and up-gradation of balance 12 nos. staircases and common spaces of 256 double storey sweeper tenements at Tilak vihar	DUSIB	40.45	complete and balance released	2018-19
39	Supplying and installation of 25 Nos. of Water Cooler at various locations in tilak nagar assembly constituency AC-29.		21.57	work complete and balance released	2018-19
40		I&FC CD-I	12.51	work complete and balance	2018-19
41	Repair/Renovation of existing hall at Gujranwala society at tilak nagar assembly constituency AC-29.	I&FC CD-I	12.53	released work complete and balance	2018-19
TOTAL STATE	Supplying installation testing and commissioning of 72 watt LED fitting etc. (1000 Nos) in various locations/Society at tilak nagar assembly constituency AC-29.	I&FC CD-I	98.91	released work complete and balance released	2018-19
	Repair/Renovation of Boundary wall at Brotherhood Apartment in Tilak Nagar Assembly Constituency AC-29.	I&FC CD-I	25.28	complete and balance released	2018-19
1	Providing and fixing outdoor exercise fitness equipment (Open Gym) at various location in Filak Nagar Assembly Consituency (AC-29).	I&FC CD-	31.84	work complete and balance released	2019-20

1		South DMC	4.69	work complete and balance released	2019-20
	Supply & Installation of Open Gym Equipments in Park at A-Block, Vikas Puri in Ward No. 14-S,	South DMC	4.69	Sanction issued	2019-20
	Supply & Installation of Open Gym Equipments in Park at Site-1/363, Vikas Puri in Ward No. 14-S,	South DMC	4.69	Sanction issued	2019-20
	Old Site:-Supply & Installation of Open Gym Equipments in C-Block, Park Tilak Vihar in Ward No. 13-S, West Zone. New Site:- Park at G-Block tilak vihar in Ward no. 13-S, west Zone.	South DMC	4.69	Sanction issued	2019-20
	Old Site:- Supply & Installation of Open Gym Equipments in 12-Block, Park Tilak Nagar in Ward No. 13-S, West Zone. New site:- Park at 22 - block tilak nagar in ward no. 13-S, West Zone	South DMC	4.69	complete and balance released	2019-20
	Old Site:-Supply & Installation of Open Gym Equipments in Park at 7/6 Tilak Nagar in Ward No. 13-S, West Zone. New site:- Park at 6-block tilak nagar in Ward no. 13-S, West Zone.	South DMC	4.69	Sanction issued	2019-20
	Old Site:-Supply & Installation of Open Gym Equipments in Park at 24-Block, Tilak Nagar in front of Pakwan Restaurant in Ward No. 13-S, West Zone. New Site:- Park at Block-1, Single Story, Tilak Nagar Behind Pakwan Restaurant adjacent Punjab National Bank, Tilak Nagar in	South DMC	4.69	work complete and balance released	2019-20
51	Ward No. 13-S. West Zone Supply & Installation of Open Gym Equipments in Park at 5-B/35 Tilak Nagar in Ward No. 13-S, West Zone.		4.69	work complete and balance released	2019-20
53	Supply & Installation of Open Gym Equipments in Park at Police Colony Tilak Nagar in Ward No. 13-S, West Zone.	The state of the s	4.69	work complete and balance released	2019-20
54	Supply & Installation of Open Gym Equipments in 22/6 Ashok Nagar Park in Ward No. 13-S, West Zone.	South DMC	4.69	Sanction issued	2019-20
55	Supply & Installation of Open Gym Equipments in G-Block Park Shaheed Simriti uddyan Tilak Vihar in Ward No. 13-S, West Zone.		4.69	Sanction issued	2019-20
. 56	Supply & Installation of Open Gym Equipments in KG-2 Park Vikaspuri in front of KG-2/466 in Ward No. 12-S, West Zone.	South DMC	4.69	work complete and balance released	2019-20

57	Old Site:-Supply & Installation of Open Gym Equipments in JG-1 Park Vikaspuri in front of Fla NO. 25 in Ward No. 12-S, West Zone. New Site:- Brotherhood Socity Vikashpuri in Ward no. 12-S, West Zone.	South		Sanction	2019-20
58	Old Site:- Supply & Installation of Open Gym Equipments in JG-2/535 Park Vikaspuri in Ward No. 12-S, West Zone. New Site:- GG-3 Block Socity Vikashpuri in Ward no. 12-S. West Zone.	South DMC	4.69	work complete and balance	2019-20
59		South DMC	4.69	work complete and balance released	2019-20
60		South DMC	4.69	work complete and balance	2019-20
61	Supply & Installation of Open Gym Equipments in F-Block Park Vishnu Garden Khyala in Ward No. 12-S, West Zone.	South DMC	4.69	Sanction issued	2019-20
62	Supply & Installation of Open Gym Equipments in Park at JG-3/152 Vikaspuri in Ward No. 12-S, West Zone.	South DMC	4.69	work complete and balance released	2019-20
63	Construction of pump house, pathways and providing 02 Nos bore well along with providing and lowering of 02 Nos submersible pump set in open land to be developed as Shishu vatika's / park at woodland, near CRPF Camp Tilak Vihar.	DUSIB	59.6	Sanction	2019-20
64	Development of Horticulture work in open land to be developed as shishu vatika's / park at woodland, near CRPF Camp Tilak Nagar along with one year maintenance & watch and ward.		58.32	Sanction issued	2019-20
65	Nagar.	South DMC	17.95	work complete and balance released	2019-20
66		South DMC	17.90	work complete and balance released	2019-20
\$ 8 1	TOBOL III VVOI O 110. U13-3/ WZ IIIAK NABAL	South DMC	17.92	Sanction issued	2019-20

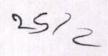
	Ward no 013 C/M7 Tilak Nagar	South DMC	9.97	work complete and balance released	2019-20
	Staff Quarters. Ashok Nagar in ward no-0133/ WZ T	South DMC	5.42	Sanction issued	2019-20
	Construction of Boundary wall of Park near hs no. 7/10 Tialk nagar by Providing Grit Wash and Brick Work in Ward no-13-S/WZ Tilak Nagar.	South DMC	9.10	Sanction issued	2019-20
71	Constuction of Walk way in Park near Hs no. 55 G Block Tilak Vihar by providing Kerb Stone, Interlocking tileas and Improvement to walk way in park near Hs no. 52A in D-Block Tilak vihar, by providing interlocking tiles and Improvement to Boundary Wall of Park near hs no. 34A in C-block Tilak Vihar in Ward no-013S/Wz Tilak Nagar.	South DMC	9.98	Sanction issued	2019-20
72	Construction of Walk way by providing Kerb stone & Interlocking tiles in Park near H.no. 60/8 Ashok Nagar in Ward no-013S/Wz Tilak Nagar.	South DMC	3.5	Sanction issued	2019-20
73	Construction of Walk way and Imp to Boundary wall of Park near Hs no. 18/5 in 18 Block Tilak Nagar by pdg. Kerb Stone Interlocking tiles, Grit Wash in Ward no-013S/Wz Tilak Nagar.	South DMC	9.97	Sanction issued	2019-20
74	Imp./Dev. of lane by pdg. RMC from flat no. JG- 1/48 to flat no. JG-1/37 in JG-1 block Vikaspuri in ward no. 012-S/WZ	South DMC	2.82	Sanction	2019-20
75	Imp./Dev. of lane by pdg. RMC from flat no. JG- 1/19 to flat no. JG-1/1 in JG-1 block Vikaspuri in ward no. 012-S/WZ	South DMC	3.77	complete and under submission for examinatio	2019-20
76	Imp./Dev. of park boundary wall (single wall) & Imp. Of rain shelter in park Opp. H.no. JG-1/4 in Vikas Puri Ward no. 012-S/WZ	South DMC	2.20	work complete and balance	2019-20
77	Construction of lane & drain by pdg. B.agg, Coloured interlocking tiles etc. from H.no. WZ-1-2 to H.no. WZ-5 in Kesho Pur Village Vikaspuri in Ward no. 012-S/WZ	South DMC	4.11	complete and under submission for examinatio	2019-20
	Providing and placing of Precast RCC Benches (Chair Bench with Arm Rest) in Various locations, Parks, Streets under AC-29 in Ward No. 12-S, 13-S, 14-S West Zone.	C. d.	9.96	Sanction	2019-20



	Construction of walkway and Imp of Boundary wall of park near Hs.No.12/46 Tilak Nagar by pdg Kerb stone, interlocking tiles in ward No. 013-S/WZ Tilak Nagar.	South	9.95	Sanction	2019-2
	Imp & Development of lane by pdg. RMC from H. No. 48/1 to 48/16 Ashok Nagar in ward No. 013-S/WZ Tilak Nagar. Construction of lane by pdg RMC and Both Side	South DMC	6.38	work complete and balance released	2019-20
8	ward 013-S/WZ Tilak Nagar.	South DMC	9.59	work complete and balance released	2019-20
8	The state of the s	South DMC	4.98	work complete and balance released	2019-20
83			7.42	work complete and balance released	2019-20
84	Improvement and development of lane by pdg. and drain from Hs. No. WZ-58A/2 to WZ-10A, from Hs. No. WZ-10A to WZ-40/1 and WZ-40/1 to WZ-24/1 in Sant Garh in ward 013-S/WZ Tilak	South DMC	17.93	work complete and balance released	2019-20
85	Imp to lane from Hs. No. 12/58 to 12/34, Hs. No. 12/41 to 12/45 & Hs.No. 12/58 to 12/63 in Tilak Nagar in ward 013-S/WZ Tilak Nagar.	South DMC	17.94	work complete and balance released	2019-20
00		South DMC	17.02	work complete and balance released	2019-20
87	10.125 37 WZ AC-25.	South DMC	13.08	Sanction	2019-20
	Providing and installation of 50 NOs. electromechanical swing type Barriegate, at various locations in Tilak Nagar Assembly Constitency (AC-29	&FC CD-I	74.20	work complete and balance released	2019-20

-	
6	1
	-
	1
	6

89	Improvement of lane by pdg. CC interlocking tiles from H.no. S-2/22 to S-2/1 in S-2 Block Old Mahavir Nagar in Ward 014-S Mahavir Nagar.	South DMC	12.64	work complete and balance released	2019-20
90	Improvement of lane by pdg. CC interlocking tiles from H.no. A-167 to A-176 in Ganesh Nagar in Ward 014-S Mahavir Nagar.	South DMC	9.41	complete and balance released	2019-20
91	Improvement of lane by pdg. CC interlocking tiles from H.no. A-165 to A-154 in Ganesh Nagar in Ward 014-S Mahavir Nagar.		9.36	complete and balance released	2019-20
92	Imp. Of Boundary wall of Park Opp. H.no. KG-II Block, Vikaspuri in Ward 014-S Mahavir Nagar.	South DMC	13.05	Sanction issued	2019-20
93	Improvement of Lane by pdg. Interlocking tiles & drainage system from H.no. KG-li/427 to KG-II/466 (Along Park) in KG-II Block Vikaspuri Ward 014-S Mahavir Nagar.		8.61	complete and balance released	2019-20
04	Strengthening / Improvement of Shahpura cremation ground by P\F galvanized iron profile Sheets, granite flooring on pyres, stainless steel railing around pyres, passage by Chequered tiles and other miscellaneous works in ward 013-S/WZ	Carab	58.64	work complete and balance released	2019-20
94	Tilak Nagar. Strengthening / Repair of parks by providing entry gates, door closure, Z-type gates in various parks in Tilak Vihar (Opp. H.no. C/8, C/20, C/25, C/56, C/60, C/82, C/88, C/90, C/120, B/10, B/15, B/28) & various parks Tilak Nagar, (12-Block Park, 18 Block park, Ramleela Park, 13-Blokc park, opp 4B/12 park, Tihar Park, 7-Block park, 1-block park, 23-block park, 16-block park, 19-block park etc.) & Super Market Ashok Nagar Park in Ward no. 013-S/WZ Tilak Nagar.		7.94	Sanction	2019-20
	Beautification of road corner on (1) Najafgarh road opp. 1-Block Tilak Nagar (20 Opp. C.R.P.I. Camp in Shahpura (3) Opp. B-Block Tilak Viha MCD Park on Shamshan Ghat Road (4) Opp 9Keshopur Vegetable market in Ward no. 013 5/WZ Tilak Nagar.	r Const	29.96	Sanction	2019-20
9'	Improvement / Strengthening of 13-Block Ashol Nagar Central Park by providing 7 fixing grill along footpath, Concertina Coil over in Ward 013 S Tilak Nagar.	South	17.86	work complete and balance released	2019-20
9	Providing & fixing 230 Nos. precast RCC Benche (Chair Bench with Arm Rest) at various location in Assembly Constituency Tilan Nagar AC 29/WZ.	s	24.76	Sanction issued	2019-20



99	Providing and fixing of 100 NOs. (Godrej Nano Perch) S.S. benches at various locations in Tilak Nagar Assembly Constituency (AC-29	I&FC CD-I	19.25	work complete and balance released	2019-20
100	Construction of OES Based Badminton Court at Five various locations in Tilak Nagar Assembly Constituency AC-29.	I&FC CD-I	37.38	complete and balance released	2019-20
101	Repair/Renovation of existing boundary wall at NDMC Society, Vikas Puri in Tilak Nagar, Assembly Constituency-29	I&FC CD-I	20.54	work complete and balance released	2019-20
102	Providing and fixing of S.S benches (200 Nos) at various locations in Tilak Nagar Assembly Constituency (AC-29)	I&FC CD-I	54.48	work complete and balance released	2019-20
103	Construction of Walkway in Park Opp. H.no D-59A Tilak Vihar and repair of Hut in park Opp. D-24A Tilak Vihar & Construction of B-wall of Park Opp. H.no. E-49 & Park Opp. D-24A & Park Opp. D-37A in Tilak Vihar in ward 013-S Tilak Nagar.	South DMC	17.88	Sanction	2019-20
10	Construction of Porta cabin, Indoor Badminton Court and Table tennis Court at Woodland, Tilak Vihar, Tilak Nagar AC-29	DUSIB	139.35	Sanction issued	2019-20

Sr.No	Name of Work	Name of Agency	Revised Estimate Amount	Status	Year
1	Supplying intallation testing and commissioning of 72 watt LED fitting etc. (200 Nos.) in ward No. 12-S in Tilak Nagar Assembly Constituency-29	I&FC, CD-	20.53	Sanction issued	2021-22
2	Supplying intallation testing and commissioning of 72 watt LED fitting etc. (200 Nos.) in ward No. 13-S in Tilak Nagar Assembly Constituency-29	I&FC, CD- I	20.53	Sanction issued	2021-22
3	Supplying intallation testing and commissioning of 72 watt LED fitting etc. (200 Nos.) in ward No. 14-S in Tilak Nagar Assembly Constituency-29	I&FC, CD-	20.53	Sanction issued	2021-22
4	Providing and Supplying of 150 Nos. Security Barriers at various locations in Tilak Nagar Assembly Constituency. (AC- 29)	I&FC, CD- I	18.77	work complete and balance released	2021-22
5	Providing and fixing of Solar Light in Ward No. 12-S in Tilak Nagar Assembly Constituency-29	I&FC, CD-	19.89	Sanction issued	2021-22
6	Providing and fixing of Solar Light in Ward No. 13-S in Tilak Nagar Assembly Constituency-29	I&FC, CD-	19.89	Sanction issued	2021-22
7	Providing and fixing of Solar Light in Ward No. 14-S in Tilak Nagar Assembly Constituency-29	I&FC, CD-	19.89	Sanction issued	2021-22
8	Construction of 10 Nos. Badminton Court at different locations in Tilak Nagar Assembly Constituency (AC-29)	I&FC, CD-	75.29	work complete and balance released	2021-22
9	Providing and fixing Security gates (50 Nos.) in Tilak Nagar Assembly Constituency.	I&FC, CD-	46.01	Work complete and balance released	2021-22
10	Improvement of existing roads by providing and laying RMC in Ravi Nagar in Tilak Nagar Assembly Constituency (AC-29)	I&FC CD-	99.6	work complete and balance released	2021-22
11	Improvement of rain water harvesting system in SBI society in Ward no-12S/WZ in AC-29	South DMC	7.03	work complete and balance released	2021-22
12	Construction of 5 seater JSC and Tubewell bore at Vacant Land, Woodland, Tilak Vihar, Tilak Nagar	DUSIB	13.43	Sanction issued	2021-22

13	AR & MO and urgent repair at public toilet & shaheed simiriti uddyaan, Tilak Nagar	DUSIB	9.16	work complete and balance released	2021-22
14	Improvement of Cremation Ground of Shahpura by pdg. GS Sheet Shed for wood store, raising of boundary wall by brick work, marble wash, concertina coil fencing and other miscellaneous works under the jurisdiction of division brick work, marble, wash, concertina coil fencing and other miscellaneous works under the jurisdiction of division EE M-III/WZ	South DMC	24.3	work complete and balance released	2022-23
15	Providing and fixing stainless steel Signage/informatery boards at various places under the jurisdiction of EE M- III/WZ in Assembly Consistuency-29 Tilak Nagar/WZ.	South DMC	24.91	Work complete and balance released	2022-23
16	Providing and Fixing precast RCC Benches (Chair Bench with ARM Rest) at various locations in Assembly Constituency Tilak Nagar AC-29/WZ	South DMC	24.39	Sanction issued	2022-23
17	Provision of 12 meter Semi High Mast pole along with allied accessories at 3/14 Tilak Nagar in ward no 13-S (Tilak Nagar) under west zone	South DMC	2.19	Work complete and balance released	2022-23
18	SITC of LED Strip Lights on Various PWD roads of Tilak Nagar Constituency	PWD	28.28	Sanction issued	2022-23
19	Repair and renovation of Antariksh Apartment in Tilak Nagar Assembly Constituency-29	I & FC	12	Work complete and balance released	2022-23
20	Special repair and upgradation of staircase and common spaces of D-Block Tilak vihar	DUSIB	36.87	work complete and balance released	2022-23
21	Providing and fixing of 25 Nos. Boom Barrier at various locations in Tilak Nagar (AC-29)	I & FC	36.87	Sanction issued	2022-23
22	Providing and Fixing stainless steel gate in SBI Enclave in Tilak Nagar Assembly Constituency AC-29	I & FC	10.87	work complete and balance released	2022-23
23	Providing/Erecting/Fixing of Entry gate denoting the name "Rani Jhanshi Bai Marg" from Ring Road side in ward 014- S/WZ, Mahavir Nagar.	South DMC	8.7	work complete and balance released	2022-23

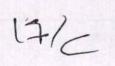
24	P. Viding overhead road signage board near Guru Nanak Mkt. Tilak Vihar, Prithvi park chowk, Saat Manjila Mandir Tilak Nagar, near H.No24/52 in 24-block Tilak Nagar in ward No013-S/WZ Tilak Nagar	South DMC	24.98	Sanction issued	2022-23
25	Imp. Dev of lane by pdg. RMC from H.No 41A/1 to H.No 62/1 and along H.no 40A/8 in Ashok Nagar in ward no 013-S/WZ Tilak nagar	South DMC	11.61	work complete and balance released	2022-23
26	Imp. Dev. of entry gate of lalji park CRPF camp Tilak Vihar at Ward NoC-013-S/WZ Tilak Nagar.	South DMC	6.94	Sanction issued	2022-23
27	Supply of synthetic badminton court flooring mat and other sports items for indoor badminton court and table tennis court at Woodland Tilak Vihar.	DUSIB	5.49	Sanction issued	2022-23
28	Construction of 5 Nos Badminton Court at different locations in Tilak Nagar Assembly Constituency AC-29 Location: 1. D-Block, Ajay Enclave, Tilak Nagar 2. C-Block, Tilak Vihar, Tilak Nagar 3. Vishnu Garden, Tilak Nagar 4. Mahavir Nagar, Tilak Nagar 5. Ashok Nagar, Tilak Nagar	I & FC	37.85	Sanction issued	2023-24
29	Providing and fixing of 12 Nos. of 12 meter Semi high Mast pole along with LED light fitting at various locations and provision of Fabricated Bollard Light to beautify the various Parks in ward no. 101, 102 and 103 under west Zone Location: Jg3 block Vikaspuri, B block nursery park Vikaspuri, Ramleela park Ashok Nagar, Machhi Market near Keshopur Mandi, Santgarh, J block Vikaspuri district park, Near MCD school 13 block, 70 block, Ashok Nagar, 17 block, Ashok Nagar, 16 block, Ashok Nagar, 12 block, Ashok Nagar. Bollard light: J block Vikashpuri, G-block park Vikaspuri, E-block park Khyala, Park near CRPF camp, H-block, Vikaspuri park Keshopur, Ram Leela park Ashok Nagar.	South DMC	59.52	Sanction	2023-24

30	Providing, Installation, testing and commissioning of 1.5 ton split AC and electrical fly insect killer in badminton court in Tilak Nagar under Assembly Constituency AC-29	DUSIB	13.95	Sanction issued	2023-24
31	Supply, Installation, Testing & Commissioning of 25 Nos. Water Cooler inbuilt RO+UV System at Various places in Tilak Nagar under Assembly Constituency (AC-29)	DUSIB	32.5	Sanction issued	2023-24
32	Providing and fixing stainless steel gates in Ujjwal apartment, PM Society and Laxmi Vihar apartment in Vikas Puri in ward no. 103, Keshopur in AC-29 Tilak Nagar.	South DMC	23.48	Sanction issued	2023-24
33	Improvement of Storm water drain and side berm from H.No. 13 to 140 in H-1 Block Vikas puri by pdg. Brick work, CP, CC, RCC items and CC paver block etc in Ward No. 103/WZ, Keshopur.	South DMC	15.74	Work complete and balance released	2023-24
34	Facelifting/Improvement of Gate No. 1 and Gate No. 2 in GG-1 block Vikas Puri by providing and fixing of stainless steel gates and providing and fixing MS gate near H.No. GG-1/1 in Vikas Puri in ward no. 103, Keshopur in AC-29 Tilak Nagar.	South DMC	18.68	Sanction issued	2023-24
35	Providing and fixing concertina coil fencing from H.no. 1 to 126 and from H.no. 126 to 131 and from H.No. 20 to 243 (along park) and from Opposite H.no. 140 to BSES office and from Opposite H.No. 233 to Opp. 208 (along park) in JG-3 block Vikas puri and from H.no. 35 to park corner to H.no. 100 in H-3 Block Vikas puri in ward no. 103, Keshopur in AC-29 Tilak Nagar.	Dinie	15.63	Work complete and balance released	2023-24
36	Providing and fixing stainless steel gate near H.No. H-2/24 and Improvement of drainage system and road side berm from H.no. H-2/24 (Opposite Gurudwara) to BSES office by pdg. Brick work, cement plaster, RCC items and CC paver blocks in H-2 Block Vikas puri in ward no. 103, Keshopur in AC-29 Tilak Nagar.	South DMC	18.64	Work complete and balance released	2023-24

37	onstruction of rain water Harvesting pits at Ujjawal Apartment Vikas puri in ward 103/WZ, Keshopur.	South DMC	9.38	Work complete and balance released	2023-24
38	Imp. Dev. of lane by pdg. RMC M-20, NP2 pipe, Gully Chamber etc from H.No. S- 1/50 to Paudi Wala Gurudwara in old Mahavir Nagar, Ward 101/WZ, Tilak Nagar	North DMC	9.29	Sanction issued	2023-24
39	Providing and fixing of 5mtr G.I. Polygonal Poles with LED Street Lights and 70 Watt Street Lights on existing BSES Poles in Tilak Nagar Assembly Constituency	South DMC	26.85	Sanction issued	2023-24
40	Special repair and maintenance of Existing following 12 nos. entry gates (Constructed under MLA head of account) by pdg. Brick work, granite stone, steel work & painting etc in ward no. 101/WZ, Tilak nagar	South DMC	7.79	Sanction issued	2023-24
41	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no 10A/2 to 27 (Gali no 3) and WZ 11/3B to 22/1 (gali no4) in new shahpura in ward no 102 khayala in AC 29 west zone.	South DMC	31.39	Sanction issued	2024-25
42	Improvement to lanes and drainage system by providing RMC, road gully chamber, NP2 pipes etc from house no WZ 186 to house no WZ 143 old shahpura in ward no 102 Khayala in AC-29 in West Zone.	South DMC	15.57	Sanction issued	2024-25
43	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no WZ 80 to A-1/75 (gali no 27) in sant garh in ward no 102 khayala in AC-29 in west zone.	South DMC	9.8	Sanction issued	2024-25
44	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no WZ 141 to hosue no WZ 340 sant garh in ward no 102 khayala in AC-29 in west zone.	South DMC	15.23	Sanction issued	2024-25
45	Providing and fixing paver block and concertina coil including minor repairs at park existing at D-Block, Khayala	DUSIB	3.9	Sanction issued	2024-25

46	Renovation and upgradation of Toilet Complex at Re-creation Centre, Tilak	DUSIB	5.13	Sanction issued	2024-25
47	Imp. Dev. of walkway and boundary wall in park opposite H.no. 70/16 in 70 Block, Ashok Nagar by pdg. Interlocking tiles, kerb stones, Brick work, steel work, Concertina coil Fencing etc. in Ashok Nagar, Ward No. 101/WZ	MCD	21.21	Sanction Issued	2024-25
48	Imp. Dev. of lanes by pdg. RMC M-20, NP2 pipe, Gully Chamber etc. (from H.no. WZ-C-27 to C-19) Gali No. 5, (from H.no. WZ-C-10 to WZ-C-18) Gali No. 6 and (from H.no. WZ-C-9 to WZ-6-A) Gali No. 7 in Krishna Park, Ward no. 101/WZ, Tilak Nagar	MCD	22.85	Sanction Issued	2024-25
49	Imp. Dev. of park on Najafgarh Road, Adjacent to Petrol pump in Ajay Enclave and opposite to pacific mall by pdg. Brick work, RCC work, Red Sand stone on Wall on backside of existing statues and Connecting walkway etc. in ward No. 101/WZ, Tilak Nagar	MCD	53.74	Sanction Issued	2024-25
50	Improvement to lanes by providing RMC, brick aggregate, pipes, road gully chamber, brick work precast slabs etc from House no RZ 250 to RZ 236 in RZ block khyala in AC 29	MCD	9.34	Sanction Issued	2024-25
51	Improvement to lanes by providing RMC, brick aggregate, brick work precast slabs	MCD	12.43	Sanction Issued	2024-25
57	Imp to lanes by providing RMC, brick aggregate, brick work precast slabs etc from House no RZ 390 to sanatan Dharm Mandir in RZ block khyala in AC 29	MCD	11.14	Sanction Issued	2024-25
5	Improvement and development of road by constructing new walkway, thermoplastic road marking paint, RMC, Brick aggregate at road adjacent to CRPF camp starting from outer ring road to tila vihar in ward no. 102 west zone in AC 29 (Tilak Nagar)	ık	9.35	Sanction Issued	2024-25

54	Iprovement of road and drainage system by providing RMC, RCC slabs, brickwork, granite tiles, overhead board etc from silai centre at gurudwara road to house no B73 in B Block tilak Vihar in Ward no 102 in AC 29 (Tilak Nagar)	MCD	23.77	Sanction Issued	2024-25
55	Imp/Dev of lane and drainage system from Community Centre Ashok Nagar to C- 13 Ajay Enclave Ext. by pdg. RMC M-20, Brick work, Plaster, RCC 1:1.5:3, Precast RCC Slab etc in Ward 101/WZ, Tilak Nagar	MCD	23.01	Sanction Issued	2024-25
56	Imp/Dev of lanes pdg. RMC M-20, Np2 pipe, Gully Chamber etc. (from H.No. 20B/78A to 20B/77B), (from H.No. 20B/17A to 20B/12AB) and (from H.No. 20A/12B to 20A/32) in Tilak Nagar, Ward 101/WZ, Tilak Nagar	MCD	9.21	Sanction Issued	2024-25
57	Imp/Dev of lanes pdg. RMC M-20, Np2 pipe, Gully Chamber etc. from H.No. S- 1/41 to H.No. S-1/45 and from H.No. S- 1/80 to H.No. S-1/83, Old Mahavir Nagar in Ward 101/WZ, Tilak Nagar	MCD	15.95	Sanction Issued	2024-25
58	Imp/Dev of Road side berm on both side from 21/33 to 24/70 and drainage system from 22/27 to 22/34 by pdg RMC M-20, Brick Work, Plaster, CC 1:2:4, RCC 1:1.5:3, Precast RCC slab, GT, Np2 pipe etc in Tilak Nagar, Ward 101/WZ, Tilak Nagar	MCD	20.33	Sanction Issued	2024-25
59	Supply & Installation of Children play Equipments at park Som Bazar park 13 Block, Ashok Nagar, West Zone	MCD	4.08	Sanction Issued	2024-25
60	Supply & Installation of Children play Equipments at park GG-1/78 Vikas Puri, West Zone	MCD	4.08	Sanction Issued	2024-25
61	Supply & Installation of Children play Equipments at park GG-2/42 Vikas Puri, West Zone	MCD	4.08	Sanction Issued	2024-25
62	Construction of Hexagonal Gazebo at park near H.No. 32A, B-Pocket, Vikas Puri Extension in W.No. 102, West Zone	MCD	7.62	Sanction Issued	2024-25



63	Providing and Fixing stainless steel signage/ informatory boards at various locations in Ward 101/WZ, Tilak Nagar	MCD	24.91	Sanction Issued	2024-25
64	Improvement to overhead steel Signange/informatory boards at various places in Ward 102, Khyala in Assembly Constituency-29 Tilak Nagar/WZ	MCD	12.64	Sanction Issued	2024-25
65	Improvement and upgradation of park by overhead signanges, RCC structure, painting, structural steel work etc in park opposite entry gate of CRPF camp in AC-29/WZ.	MCD	17.11	Sanction issued	2024-25
66	Improvement of lane by providing RMC from KG-II/145 to KG-II/160 and from KG-III/22 to KG-III/71 and from KG-II/385 to KG-II/181 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	16.88	Sanction issued	2024-25
67	Improvement of lane by providing RMC from H.No. S-2/164 to S-2/153 in Old Mahavir Nagar in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	16.5	Sanction issued	2024-25
68	Providing and fixing stainless steel Signange/informatory boards at various places in ward 103, keshopur in Assembly Constituency-29 Tilak Nagar/WZ	MCD	24.91	Sanction Issued	2024-25
69	Improvement of lane by providing RMC from H.No. KG-II/427 to 466 Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	9.27	Sanction issued	2024-25
70	Improvement of lane by providing RMC from H.No. S-4/94 to S-4/87 in Old Mahavir Nagar and A-77 to 98/1 in Ganesh Nagar in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	9.36	Sanction issued	2024-25
71	Improvement of lane by providing RMC from H.No. A-32 to A-49 in Ganesh Nagar	MCD	7.61	Sanction issued	2024-25

72	from H.No. S-2/226 to S-2/201 in Old Mahavir Nagar in Ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	23.44	Sanction issued	2024-25
73	Supplying, installation, testing and commissioning of lights at Shaheed Samriti Park, Tilak Vihar of Tilak Nagar Assembly Constituency (AC-29)	DUSIB	17.24	Sanction issued	2024-25
74	Providing and Fixing RCC Benches in different Shishu Vatika's/Park at Tilak Nagar AC-29	DUSIB	5.91	Sanction issued	2024-25
75	Development of Horticulture work of woodland park (Badminton Court) at Tilak Nagar AC-29 along with one year maintenance	DUSIB	8.73	Sanction issued	2024-25
76	Providing and fixing gym equipments at Shaheed Simiriti Uddyaan, Tilak Nagar	DUSIB	14.29	Sanction issued	2024-25
77	Repairs and Upgradation of staircase and common space of A&B Block, 12-Block Tilak Nagar	DUSIB	41.87	Sanction issued	2024-25
78	Repairs and Upgradation of staircase and common space of E-Block Tilak Vihar	DUSIB	46.67	Sanction issued	2024-25
79	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 24 from house no WZ 48b to WZ 54/2 sant garh in ward no 102 Khayala in AC-29 in West Zone.	MCD	15.4	Sanction issued	2024-25
80	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from in gali no 13 house no WZ 118C to pooja nursing home guru nanak nagar in ward no 102 Khayala in AC-29 in West Zone.	MCD	17.99	Sanction issued	2024-25
81	Improvement to lanes and drainage system by providing cement concrete, Road gully chamber, NP2 pipes etc in gali no 6 from house no WZ 48 TO WZ 41 and WZ 41 to WZ 152 Gurunanak nagar in ward no 102 Khayala in AC-29.	MCD	23.4	Sanction issued	2024-25

82	Improvement to lanes and drainage system by providing cement concrete, Road gully chamber, NP2 pipes etc in gali no from house no WZ 246/1A TO WZ 60B Gurunanak Nagar in ward no 102 Khayala in AC-29.	MCD	10.93	Sanction issued	2024-25
83	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no C-517 and C-501 to C-369 to C-381 in C block Khyala in ward no 102 in AC-29	MCD	12.32	Sanction issued	2024-25
84	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no C- 555 to 564 and C-544 to Sheetla mata mandir in C block Khyala in ward no 102 in AC-29	MCD	11.28	Sanction issued	2024-25
85	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no C-591 to 575 and C-574 to C-535 in C block Khyala in ward no 102 in AC-29	MCD	12.09	Sanction issued	2024-25
86	Construction of drain by providing brickwork, cement plaster, Precast RCC slabs etc from house no RZ 338 to RZ 340 and from house no RZ 340 to RZ 14 in RZ block Vishnu Garden, Khyala in ward no 102 in AC-29	MCD	23.91	Sanction issued	2024-25
87	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no 5C 86 to RZ 374 in 5B block Vishnu Garden, Khyala in ward no 102 in AC-29	MCD	24.49	Sanction issued	2024-25
88	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no 5B 30 to 5B 16 in 5B block Vishnu Garden, Khyala in ward no 102 in AC-29	MCD	17.88	Sanction issued	2024-25
89	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no RZ 292 to RZ 294 (gali no 11) in RZ block Vishnu Garden, Khyala in ward no 102 in AC-29	MCD	7.99	Sanction issued	2024-25

90	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no 283/1 to 283/108 (gali no 2 Back lane) in West block, Khyala in ward no 102 in AC-29	MCD	17.36	Sanction issued	2024-25
91	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc from house no 5B- 99 to 5A-88 in 5A block Khyala in ward no 102 in AC-29	MCD	9.19	Sanction issued	2024-25
92	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 17 from house no WZ 107 to WZ 272 sant garh in ward no 102 Khayala in West Zone in AC- 29	MCD	9.98	Sanction issued	2024-25
93	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 34 from house no WZ 120B to WZ 113 sant garh in ward no 102 Khayala in West Zone in AC- 29	MCD	17.86	Sanction issued	2024-25
94	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 3 from house no WZ 168 to LOVELY DAIRY in old shah pura in ward no 102 Khayala in West Zone in AC-29	MCD	9.98	Sanction issued	2024-25
95	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 7A from house no WZ 149 to WZ140/49, WZ 70 to WZ76 in old shah pura in ward no 102 Khayala in West Zone in AC-29	MCD	9.91	Sanction issued	2024-25
96	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 9 from house no WZ 135 to WZ 130, WZ 88 to WZ 83 in old shah pura in ward no 102 Khayala in West Zone in AC-29	MCD	9.8	Sanction issued	2024-25
97	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 11 from house no WZ 105 to WZ 05 guru nanak nagar in ward no 102 Khayala in West Zone in AC-29	MCD	11.8	Sanction issued	2024-25

98	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 15 from house no WZ 116/1 to WZ 118C, WZ 1006 to WZ 1007/1 in guru nanak nagar in ward no 102 Khayala in West Zone in AC-29	MCD	14.32	Sanction issued	2024-25
99	Improvement to lanes and drainage system by providing RMC, Road gully chamber, NP2 pipes etc in gali no 4 from house no WZ 4A to WZ23 in old shah pura in ward no 102 Khayala in West Zone in AC-29	MCD	9.91	Sanction issued	2024-25
100	Improvement of lane by providing RMC from KG-III/01 to KG-III/166 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	18.79	Sanction issued	2024-25
101	Improvement of lane by providing RMC from KG-III/166 to KG-III/149 and from KG-III/122 to KG-III/140 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	14.65	Sanction issued	2024-25
102	Improvement of lane by providing RMC from KG-III/140 to KG-III/33 and from KG-III/34 to KG-III/46 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	16.92	Sanction issued	2024-25
103	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. 1/1 to H.No 1/15 in Double storey and from Shop No.21 to Shop.24 Sanatan Dharam Mandir in Tilak Nagar, Ward No. 101/WZ, Tilak Nagar.	MCD	13.65	Sanction issued	2024-25
104	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No.14/22 A to H.No.14/29 B in 14 Block ,Tilak Nagar ,Ward No. 101/WZ, Tilak Nagar.	MCD	104.35	Sanction issued	2024-25
105	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No.WZ-18/2 to H No.WZ-148 in Gali No. 11 Krishna Park, Ward No. 101/WZ, Tilak Nagar.	MCD	11.04	Sanction issued	2024-25

106	pipe, Gully Chamber etc. from H.No. WZ- 43 to H.No.WZ-160 and along H.No.WZ- 150 B/C Gali No. 7 Krishna Park, Ward No. 101/WZ, Tilak Nagar.	MCD	17.96	Sanction issued	2024-25
107	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No S-1/201 to S-1/205, Old Mahavir Nagar, Ward No.101/WZ, Tilak Nagar.	MCD	5.53	Sanction issued	2024-25
108	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. WZ-25E to H.No WZ-20A, Gali No.11 in Krishna Park, Ward No. 101/WZ, Tilak Nagar.	MCD	7.12	Sanction issued	2024-25
109	Imp./Dev. of lanes by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. (from H.No. 21/1 Ajay Enclave Extn. to H.No.51 Ajay Enclave Extn.), (from H.No.40 Ajay Enclave Extn. To H.No. 31 Tihar Camp) and (from H.No.30 Tihar Camp to H.No.B- 50 Tihar Camp), Ward No.101/WZ, Tilak Nagar.	MCD	7.93	Sanction issued	2024-25
110	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No WZ-66A Gali No.8 to H.No. WZ-27 Gali No. 13, Krishna Park, Ward No. 101/WZ, Tilak Nagar.	MCD	11.43	Sanction issued	2024-25
111	Imp./Dev. of lanes (front side and back side) and drainage system from H.No. 13/38 to H.No. 13/42 by Pdg. RMC M- 20, Brick Work, Plaster, CC 1:2:4, RCC 1:1.5:3, Precast RCC slab, GT, NP2 pipe etc. in 13-Block, Tilak Nagar, Ward 101/WZ, Tilak Nagar	MCD	15.89	Sanction issued	2024-25
112	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. O-74 to H. No. O-95 in O-Block, New Mahavir Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	5.41	Sanction issued	2024-25
113	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. 7/5 to H. No. 7/34 and from H. No. 7/24B to H. No. 7/26 in 7-Block, Tilak Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	17.79	Sanction issued	2024-25

114	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. S- 1/209 Old Mahavir Nagar to H. No. WZ- 193 Krishna Park, Gali No.3 in Krishna Park, Ward No. 101/WZ, Tilak Nagar	MCD	15.2	Sanction issued	2024-25
115	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No WZ- 216 to H.No. WZ-35, Gali No. 1 in Krishna Park, Ward No. 101/WZ, Tilak Nagar	MCD	15.35	Sanction issued	2024-25
116	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No WZ-1 to H. No. WZ-214, Gali No. 2 in Krishna Park, Ward No. 101/WZ, Tilak Nagar	MCD	7.55	Sanction issued	2024-25
117	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. 30/1 to H.No. 32/1, Ashok Nagar, Ward No. 101/WZ, Tilak Nagar.	MCD	9.01	Sanction issued	2024-25
118	Imp./Dev. of back lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. 51/1 to H.No. 51/16, Ashok Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	9.21	Sanction issued	2024-25
119	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. O-84 to H. No. O-85 and Back Lane from H. No. O-74 to H. No. O-84 in O-Block, New Mahavir Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	14.79	Sanction issued	2024-25
120	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. O-1	MCD	17.82	Sanction issued	2024-25
121	Imp./Dev. of back lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. 52/1 to H.No. 52/16, Ashok Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	18.34	Sanction issued	2024-25
127	Imp./Dev. Of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. 7/3 to H. No 8/30 in 7-Block, Tilak Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	18.44	Sanction issued	2024-25

1	a	
1	4	_
	'(
		/

123	system by providing RMC, Brickwork, Precast RCC slabs, 12 mm cement plaster, punning etc from house no 5B/1 to 5B/7, from house no 5B/7 to 5B/15, from house no 5C/23 to 5C/30 in 5B block, from BSES office khyala to 5A/WZ 112 Vishnu Garden and construction drain from mohan health care in 5B block to temple at 830 bus stand in ward no 102 Khyala in West Zone	MCD	48.54	Sanction issued	2024-25
124	Improvement to lanes and drainage system by providing RMC, Road gully Chamber, NP2 pipes etc in gali no 1 from house no WZ 324 to WZ 67A in Gurunanak nagar in ward no 102 Khyala in AC-29	MCD	9.9	Sanction issued	2024-25
125	Improvement to lanes and drainage system by providing RMC, Road gully chamber, MP2 pipes etc from house no. WZ 68/4 to WZ 301 in Gurunanak Nagar in Ward no. 102 Khyala in AC-29	MCD	4.88	Sanction issued	2024-25
126	Improvement to lanes and drainage system by providing RMC, Road gully chamber, MP2 pipes in gali no 8 from house no WZ 195 to WZ 30A in Gurunanak Nagar in Ward no. 102 Khyala in AC-29	MCD	4.88	Sanction issued	2024-25
127	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No.10 and 6 krishna Park , Ward No. 101, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	12.53	Sanction issued	2024-25
128	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No. 3 and 4 New Mahavir Nagar Ward No. 103, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	14.09	Sanction . issued	2024-25

129	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Keshopur Village nearby House No.WZ 34, WZ67 and nearby Bank of India, Ward No. 103, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	12	Sanction issued	2024-25
130	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali no.14 and 11 krishna Puri Mahavir nagar in Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	13.18	Sanction issued	2024-25
131	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in S2 block Mahavir nagar nearby S2/38,S2/22,S1/50 and S1/56 in Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	12.87	Sanction issued	2024-25
132	Replacement of old/outlived and damaged 250 mm dia sewer lines and providing new outfalls by P/L 300 mm dia SN8-HDPE pipes in Site 1 vikaspuri near by Hno.(411,433), (143,178),(501,481),(568,581) and (3,66) Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	21.15	Sanction issued	2024-25
133	Improvement of internal sewer by P/L 300 mm dia sewer line in 13 block (from 13/31	DJB	5.38	Sanction issued	2024-25
134	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No.	DJB	22.51	Sanction issued	2024-25
13!	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in GG1 Block Vikaspuri nearby House No.80,76, 74,70,89,8,157,138 and 137 Ward No. 103, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	17.08	Sanction issued	2024-25

6		,
-	1	-
		1

136	meplacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No. 34 to Kandhari Chowk Santgarh, Ward No. 102, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	14.63	Sanction issued	2024-25
137	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No. 10 Santgarh, Ward No. 102, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	7.74	Sanction issued	2024-25
138	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No.8A, 9, 9A, 10, 11,12 and 13 Prithvi Park in Ward No. 102, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	22.55	Sanction issued	2024-25
139	Replacement of old/outlived and damaged 250 mm dia sewer lines by P/L 300 mm dia SN8-HDPE pipes in Gali No.8A, 9, 9A, 10, 11,12 and 13 Prithvi Park in Ward No. 102, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	22.61	Sanction issued	2024-25
140	Improvement of lane by providing RMC from S-4/56 to B-130 in Old Mahavir Nagar in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	19.83	Sanction issued	2024-25
141	Improvement of lane by providing RMC from GG-II/69A to 13A and GG-II/57A to GG-II/60A and GG-II/53A to GG-II/56A and GG-II/25A to GG-II/32A in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar	MCD	19.8	Sanction issued	2024-25
142	Improvement of lane by providing RMC from JG-III/100 to JG-III/89 and from JG-III/58 to JG-III/71 and from JG-III/39 to JG-III/21 and JG-III/41 to JG-III/56 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	19.21	Sanction issued	2024-25
143	Improvement of lane and drainage system by providing RMC in Gali. No.9 from WZ- 143A to WZ-139 in New Mahavir Nagar in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	12.06	Sanction issued	2024-25

144	Improvement of lane and drainage system by providing RMC in gali no. 21 from L-66 to L-73 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	9.39	Sanction issued	2024-25
	Improvement of lane by providing Interlocking tiles in back lanes in H-2 block from H.No 52 to 45 and H.No. 60 to 69 and H.No. 82 to 84 and H.No. 91 to 99 and from H.No.25 to 31 and from H. No. 39 to 44 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	19.87	Sanction issued	2024-25
146	Improvement of lane and drainage system by providing RMC in gali no. 22 from L-56 to Mother dairy and from L-49 to L-99 and from L-49 to L-95 and L-31 to L-94 in Vikaspuri in ward No. 103/WZ, Keshopur under AC-29 Tilak Nagar.	MCD	18.51	Sanction issued	2024-25
147	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. S-1/1 to S-1/8 in Old Mahavir Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	9.32	Sanction issued	2024-25
148	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. WZ-36 to H.No.WZ-49A and Back lane from H.No.WZ -49A to H.No.D-54 in Gali No. 6 Krishna Park, Ward No. 101/WZ, Tilak Nagar	MCD	19.18	Sanction issued	2024-25
149	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No C 17 to H. No C 20, H. No C 24 to H. No C 21, H.	MCD	19.22	Sanction issued	2024-25
150	Imp./Dev. Of Walkway in Park Opposite H No. 7/16, Tilak Nagar by Pdg. Interlocking tiles, Kerb stones, Brick work etc. in Ward No. 101/WZ.	MCD	6	Sanction issued	2024-25

151	m.ip./Dev. of Gali approach by Pdg. RMC M-20, brick aggregate etc. (Adjacent to H.No. S-1/220, Gali No.5), (Adjacent to H.No. C-14, Gali No.6), (Adjacent to H.No. WZ-C-1, Gali No.9), (Adjacent to H.No. WZ-C-25, Gali No.10), (Adjacent to Plot No4, Gali No.12) in Krishna Park and (Adjacent to H.No. WZ-1, Gali No.1), (Adjacent to H.No. WZ-1, Gali No.2), (Adjacent to H.No. WZ-33, Gali No.11), (Adjacent to H.No. WZ-12, Gali No.16), (Adjacent to H.No. WZ-12, Gali No.16), (Adjacent to H.No. WZ-C-12, Gali No.17) in Krishan Puri, Ward No.101/WZ, Tilak Nagar.	MCD	11.76	Sanction issued	2024-25
152	Imp./Dev. of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. 7/1 to H.No. 7/6 in 7-Block, Tilak Nagar, Ward No.101/WZ, Tilak Nagar	MCD	9.61	Sanction issued	2024-25
153	Imp./Dev . of lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H. No. S- 1/188 to H. No. S-1/195 in Old mahavir Nagar, Ward No. 101/WZ, Tilak Nagar	MCD	9.34	Sanction issued	2024-25
154	Improvement of Drainage system and construction of footpath along Sarvodaya Bal Vidyalya No. 1 and Sarvodaya Bal Vidyalya No. 2 in Tilak Nagar by Pdg. RCC 1:1.5:3, CC 1:2:4, Coloured Interlocking tiles, kerb stone, Brick work, Precast RCC slab etc., Ward 101/WZ	MCD	18.34	Sanction issued	2024-25
155	Imp./Dev. of back lane by Pdg. RMC M-20, NP2 pipe, Gully Chamber etc. from H.No. 11/36 to H.No. 11/72 in 11-Block, Tilak Nagar, Ward No. 101/WZ, Tilak Nagar.	MCD	15.99	Sanction issued	2024-25
156	Supplying Installation Testing and Commissioning street light in Tilak Nagar assembly constituency AC-29, List of Locations is placed at page 3/C	DUSIB	30.25	Sanction issued	2024-25
157	S/I/T/C of ornamental street light at various place in Tilak Nagar assembly constituency AC-29 List of locations is placed at page 30/C	DUSIB	48.51	Sanction issued	2024-25

150	SITC of signage board at various location in Tilak Nagar assembly Constituency AC-29 List of locations is placed at page 61/C	DUSIB	32.4	Sanction issued	2024-25
159	Repairs and upgradation of staircase and 8 common spaces of B&C-Block Tilak Vihar	DUSIB	62.17	Sanction issued	2024-25
160	Replacement of old damaged sewer lines by 300 mm dia SN8-HDPE sewer pipe lines in Gali no. 22 and 23 Santgarh, Ward No. 102, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	30.88	Sanction issued	2024-25
161	Replacement/regrading of old damaged sewer lines by 300/ 400 mm dia SN8-HDPE sewer pipe lines from 5A/93, 5A/112 Vishnu Garden to E- Block Madrasi Mandir, Khayala JJ colony in Ward No. 102, Tilak Nagar Assembly Constituency (AC-29) under EE(D)-081	DJB	23.72	Sanction issued	2024-25
162	Replacement of Old and damaged AC water line by P/L 100 mm dia HDPE water line in Gali no. 22 Santgarh , Ward No. 102 in Tilak Nagar AC-29 under EE(D)-081	DJB	16.37	Sanction issued	2024-25
163	Tracing and removal of contamination by replacement of old damaged AC/CI water line by HDPE Pipes 110 mm Dia (outer) in S2/S1 block nearby S2/39 to S2/22,S1/50 to S1/56,S1/176 to S1/181, nearby S3/8,DC Model school and nearby S2/189 old mahavir nagar in Tilak Nagar Constituency AC-29 under EE (D)-081	DJB	15.55	Sanction issued	2024-25
164	Tracing and removal of contamination by replacement of old damaged AC/CI water line in Gali no.2 krishna park, nearby improving water supply in GG1 (Nearby house no.78) with interconnection and providing hydrant in indira camp opposite to JG3 in Tilak Nagar Constituency AC-29 under EE (D)-081.	DJB	8.58	sanction	2024-25

* year 2020-2021 MLA fund Not released due to covid-19

Total work: 104+164 = 268 works.